

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar/ Jammu.

Notification

Jammu, the 12th October, 2022

S.O. 515. In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Gulzar Ahmad Nengroo S/o Mohd Ramzan Nengroo, Member ward No. 02, Municipal Council, Pulwama, for being declared as Vice President of the Municipal Council, Pulwama, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta) IAS
Principal Secretary to the Government
Housing and Urban Development Department

HUD-LSGOULBK/88/2022-01 (C. No.7033772)

Dated. 12.10.2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Chief Electoral Officer, J&K.
4. Divisional Commissioner, Kashmir.
5. Secretary to the Government, General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Deputy Commissioner, Pulwama.
8. Director, Urban Local Bodies, Kashmir.
9. Special Secretary to Chief Secretary, J&K.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Gulzar Ahmad Nengroo S/o Mohd Ramzan Nengroo, Member, Ward No. 02, Municipal Council, Pulwama.
12. Executive Officer, Municipal Council, Pulwama.
13. I/c Website, Housing & Urban Dev. Department.
14. Master file/stock file.

(Thannaji Bhat)

Under Secretary to the Government


12/10


12.10.2022